

COURT-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal Nos. 154, 156 & 157 of 2014

Dated : **28th August, 2014**

Present: **Hon'ble Mr. Rakesh Nath, Technical Member**
 Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of:

Appeal No. 154 of 2014
North Eastern Electricity Supply Co. of Orissa Ltd. **Appellant(s)**
Versus
Orissa Electricity Regulatory & Ors. **Respondent(s)**

Appeal No. 156 of 2014
Southern Electricity Supply Co. of Orissa Ltd. **Appellant(s)**
Versus
Orissa Electricity Regulatory & Ors. **Respondent(s)**

Appeal No. 157 of 2014
Western Electricity Supply Co. of Orissa Ltd. **Appellant(s)**
Versus
Orissa Electricity Regulatory & Ors. **Respondent(s)**

Counsel for the Appellant (s) : Mr. Buddy A. Ranganadhan
Mr. Hasan Murtaza
Mr. Aditya Panda

Counsel for the Respondent(s) : Mr. Prashanto Chandra Sen
Ms. Anushruti
Ms. Anshu Malik
Mr. Rutwik Panda for R-1

ORDER

The similar issue is already being heard in Court-I in Appeal No. 115/2013 which is coming for hearing on 5.9.2014. It is felt that these issues may also be heard along with Appeal No. 115/2013 in Court-I.

Registry may, accordingly, put up the matter before the Hon'ble Chairperson for necessary orders.

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member